

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.11.2019

ORDER NO. 236 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:

On 14/11/2019 at 2.30 p.m. Dr. D. M. Misra, Hon'ble Member (J) and Sh. P. Anjani Kumar, Hon'ble Member (T) will hear the following ROMs:

E/ROM/85713/2019 in E/477/2011

E/ROM/85649/2019 in E/873/2011

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.)
/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard
File/Office Copy.



Dy. Registrar